

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) what percentage of the urban population in the country has so far been covered by drinking water supply ; and

(b) the per capita availability of drinking water in Andaman and Nicobar Islands?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) As per the information furnished by various States and Union Territories, 82.24% of urban population has been provided with drinking water supply facilities as on 31.3.1988

(b) The per capita availability of drinking water in Andaman and Nicobar Islands is 110 litres per day.

Cash Loss in NTC

*38. SHRI V. SREENIVASA PRASAD: Will the Minister of TEXTILES be pleased to state:

(a) the amount by which the projected cash loss is to be reduced by the National Textile Corporation;

(b) whether the NTC is making good of cash loss by selling out some fixed properties/assets;

(c) if so, the details thereof; and

(d) the steps being taken to improve the efficiency of the NTC management?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) The provisional cash losses incurred by NTC mills during the period April, 1939 to January, 1990 was about Rs. 97.96 crores as compared to Rs. 192.80 crores during the corresponding period of the previous year.

(b) No, Sir.

(c) Does not arise.

(d) The short-term and long-term strategy for improving the performance of NTC covers, among others-

(a) pruning of uneconomic activities;

(b) optimising economic capacities;

(c) selective modernisation;

(d) higher productivity;

(e) labour rationalisation;

(f) competitive purchase of raw materials;

(g) higher yarn production;

(h) reducing production of uneconomic sorts of cloth;

(i) price optimisation;

(j) product upgradation;

(k) development of export market; and

l) suitable action for attracting the best talent available for manning the posts in NTC.

Clearance to Telugu-Ganga Project

*39. SHRI Y.S. RAJA SEKHAR REDDY: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the clearance to 'Telugu-Ganga Project' is still pending with Union Government ; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) Yes, Sir.

(b) Inter-State issues involved are not resolved.

[Translation]

Third Wage Board Recommendations for Sugar Mill Workers

* 40. SHRI HARSH VARDHAN:
SHRI RAM SAJIWAN:

Will the Minister of LABOUR be pleased to state:

(a) the date on which the Third Wage Board submitted its recommendations in respect of sugar mill workers and the date when Government accepted those recommendations;

(b) whether the workers representatives had expressed their dissent to recommendations;

(c) whether several labour organisations submitted representations to Government against the recommendations of the Third Wage Board; and

(d) if so, what steps are being taken by Government to remove the prevailing discontentment amongst sugar mill workers?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) The Third Wage Board for Sugar Industry submitted its recommendations on 31.1.1989. The Government's Resolution on these was issued on 29.12.1989.

(b) and (c). Yes, Sir.

(d). The Resolution of the Government provides that the differences over matters of

details and/or minor issues will be settled by the parties in mutual negotiation or by voluntary arbitration.

[English]

Civic Amenities in Nangal Raya, New Delhi

232. SHRI MADAN LAL KHURANA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether any scheme has been prepared to provide various community/civic amenities to the people of Nangal Raya, New Delhi and its neighbouring areas;

(b) if so, the details thereof;

(c) whether Government propose to construct shops below the Janak Sethu for allotment to unemployed graduates; and

(d) if so, the details thereof?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) and (b). The Delhi Electric Supply Undertaking and the Delhi Water Supply & Sewerage Disposal Undertaking have reported that the facilities of street-lighting, water supply and sewage have already been provided in Nangal Raya Urban Village and its surrounding areas.

(c) No, Sir.

(d) Does not arise in view of reply to 'C' above.

Leprosy Patients in Delhi

233. SHRI GOPINATH GAJAPATHI: Will the Minister of WELFARE be pleased to state:

(a) the details of steps taken by the